

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

Co.Appeal 39/248 r.w 252/NCLT/AHM/2020 With
IA 615 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2020

Name of the Company:

Himmatbhai Narsibhai Patel & Anr
(Kishan Enterprise Pvt Ltd)
V/s
ROC,Gujarat

Section:

Section 248 r.w 252 of the Companies Act/IA for Directions

ORDER

Learned Counsel Ms. Natasha Shah appeared for the appellant.

Heard Learned Counsel for the appellant.

Matter to appear for further consideration on 14.10.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 22nd day of September, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)